

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

A.NO. 106 OF 2018 & IA NO. 513 OF 2018, IA NO. 32 OF 2019,
A. NO. 136 OF 2018 & IA NO. 625 OF 2018,
A. NO. 146 OF 2018 & IA NO. 662 OF 2018,
A. NO. 147 OF 2018 & IA NO. 666 OF 2018,
A. NO. 150 OF 2018 & IA NO. 503 OF 2019, IA NO. 674 OF 2018,
A. NO. 152 OF 2018 & IA NO. 702 OF 2018

Dated : 29th July, 2019

In the matter of :

APPEAL NO. 106 OF 2018 & IA NO. 513 OF 2018, IA NO. 32 OF 2019

SaiWardha Power Generation Ltd. (Previously SaiWardha Power Ltd.)	Appellant(s)
Vs.		
Maharashtra Electricity Regulatory Commission &Ors.	Respondent(s)

APPEAL NO. 136 OF 2018 & IA NO. 625 OF 2018

Viraj Profiles Ltd.	Appellant(s)
Vs.		
Maharashtra State Electricity Distribution Company Ltd.	Respondent(s)

APPEAL NO. 146 OF 2018 & IA NO. 662 OF 2018

Cosmo Films Ltd.	Appellant(s)
Vs.		
Maharashtra Electricity Regulatory Commission	Respondent(s)

APPEAL NO. 147 OF 2018 & IA NO. 666 OF 2018

Mahalaxmi TMT Pvt. Ltd.	Appellant(s)
Vs.		
Maharashtra Electricity Regulatory Commission	Respondent(s)

APPEAL NO. 150 OF 2018 & IA NO. 503 OF 2019, IA NO. 674 OF 2018

Lupin Ltd.	Appellant(s)
Vs.		
Maharashtra Electricity Regulatory Commission	Respondent(s)

APPEAL NO. 152 OF 2018 & IA NO. 702 OF 2018

M/s. R. L. Steels	Appellant(s)
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Vs.
Maharashtra Electricity Regulatory Commission

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted for hearing on **05.09.2019.**

Court Master/PS

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